

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 19.11.2019 (TUESDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 730 of 2019	Sandip Patel. Vs. Central Bank of India & Ors.	Aaditya A. Pande	H.S. Kholi-R1 Apar Chopra-RP Gagan Narang -R3
2.	Comp. App. (AT) (Ins) No. 829 of 2019	Spade Financial Services Ltd & Anr. Vs. Hari Krishan Sharma & Ors.	Rohit Krishan Naagpal	Achal Gupta-R1 Neeraj Yadav-R4 Sonakshi Dhiman- R5
3.	Comp. App. (AT) (Ins) No. 859 of 2019	Good Morning Fin-Advisory Pvt Ltd. Vs. P.C. Jain Textiles Pvt Ltd.	Gaurav Bahl	
4.	Comp. App. (AT) (Ins) No. 983 of 2019	Nirmal Kumar Agarwal. Vs. State Bank of India & Ors.	Anup Kumar	Vaijayant P. -R1 Arjun Asthana -R2 Sreevita Ghosh- R3
5.	Comp. App. (AT) (Ins) No. 999 of 2019	Rajesh Chopra Vs. FP India Project Management Consultancy Services Pvt Ltd. & Anr.	Anirudh	Pradeep Sawanth
6.	Comp. App. (AT) (Ins) No. 1072 of 2019	Rahul Shukla. Vs. State Bank of India & Ors.	Piyush Singh	
7.	Comp. App (AT) (Ins) No. 1117 of 2019	Canara Bank. Vs. Mamta Binani & Ors.	Ridhima Sehgal	
8.	Comp. App. (AT) No. 226 of 2019	Super Royal Holidays India Pvt Ltd & Ors. Vs. Union of India.	Nanda Kumar Gupta	Abhijeet Acharya P.S. Singh

For Hearing

9.	Comp. App. (AT) (Ins) No. 883 of 2019 Part Heard	SBF Pharma. Vs. Gujarat Liqui Pharmacaps Pvt. Ltd.	Natasha Dhruman Shah Shilpi Chowdhary	Niki Kantawala Sayli Petiwale
10.	Comp. App. (AT) (Ins) No. 903 of 2019 Part Heard	Amit Gupta. Vs. Yogesh Gupta.	Rajan N.Karanjawala Abhijit Sinha	Siddharth Gautam Yogesh Gupta

11.	Comp. App. (AT) (Ins) No. 661 of 2019	Anjani Gases, A sole Proprietorship Concern. Vs. B.P Projects Pvt Ltd.	Rohit Sharma	Praveen Kapoor
12.	Comp. App (AT) (Ins) No. 952 of 2019	M.S. Jain. Vs. TVG Ltd & Anr.	Ravi Raghunath	Mohit Singh-R1 M.V. Mukunda - IRP
13.	Comp. App. (AT) No. 36 of 2019	Chembra Peak Estates Ltd. Vs. Registrar of Companies, Karnataka.	K.Dushyantha Kumar	P.S. Singh
14.	Competition Appeal (AT) No. 96 of 2018	Karnataka Film Chamber at Commerce (KFCC) & Anr. Vs. Competition Commission of India & Anr.	Aakanksha Kaul	Mayank Bansal- R1

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By Order

**-sd/-
Registrar**